

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-106**  
IB-250/ND/2024

**IN THE MATTER OF:**

Bank of Maharashtra

**Vs.**

Swati Mittal

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 95(1) of (IBC)

**Order delivered on 15.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Onkar Roy, Sahil Panotra, Atinder Kumar &  
Nutan Tyagi Advocates

For the Respondent :

**ORDER**

This is the petition filed under Section 95 of the IBC. Ld. Counsel for the Petitioner is present and sought time to seek instructions. In view of this, list this matter on **08.07.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)  
MEMBER (J)**